

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2220
TO BE ANSWERED ON 01st JANUARY, 2018

SPICE PARKS

2220. SHRI GODSE HEMANT TUKARAM:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the number of spice parks set up by the Government in different States, State-wise;
- (b) whether the Government proposes to set up more such parks in the States to empower the farmers producing spices by having better price realisation and if so, the details thereof;
- (c) whether the Government and the States are sharing the expenditure in setting up these parks;
- (d) if so, the details thereof and the total amount spent by the Government on these parks along with the fund earmark; and
- (e) the number of proposals pending with Government for setting up such parks along with their status?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a): Eight Spices Parks with infrastructure for common processing facilities of Spices have been established by Spices Board with financial assistance from the Government of India under the Scheme of Assistance to States for Development of Export Infrastructure and Allied activities (ASIDE) and Integrated Scheme for Export Promotion & Quality Improvement in Spices and Research & Development of Cardamom, Agricultural and Processed Food Products Export Development Authority (APEDA) and State Government of Andhra Pradesh. Details are in **Annexure**.

(b) to (e): Following discontinuation of the ASIDE scheme, Trade Infrastructure for Export Scheme (TIES) is under implementation by Department of Commerce wherein assistance of 50% of the total equity in the project subject to a maximum of Rs. 20 crores is available for establishing trade infrastructure, including Spice Parks, to the State Governments. In case of projects located in North Eastern States and Himalayan States including Jammu & Kashmir, the grant can be upto 80% of the total equity subject to the maximum of Rs. 20 crores.

Besides this, Spice Parks can also be established under Public Private Partnership (PPP) mode under the scheme of Integrated Scheme for Export Promotion & Quality Improvement in Spices and Research & Development of Cardamom wherein the assistance is limited to 20% equity subject to a maximum of Rs. 20 crores. At present, there is no proposal pending for setting up of Spices Park.

ANNEXURE**(Rs in crores)**

Location of Spice park	Funds Spent	Funding source
Chhindwara, Madhya Pradesh	20.50	ASIDE scheme- 19.80 Plan scheme of Spices Board - 0.70
Puttady, Kerala	25.00	Plan scheme of Spices Board - 25.00
Jodhpur, Rajasthan	30.60	Plan scheme of Spices Board -30.60
Sivaganga, Tamil Nadu	20.70	Plan scheme of Spices Board - 20.70
Guna, MP	33.63	ASIDE scheme - 25.00 APEDA - 1.79 Plan scheme of Spices Board - 6.84
Guntur, AP	7.90	Plan scheme of Spices Board - 7.90 Government of Andhra Pradesh. - 11.60
Kota, Rajasthan	15.75	ASIDE scheme - 10.00 Plan scheme of Spices Board - 5.75
Raebareli, Uttar Pradesh	15.20	ASIDE scheme – 15.00 Plan scheme of Spices Board -0.20